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title: Introduction of the Representation of The People (Amendment) Bill, 2015 (Substitution of new section for section 70).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA: Sir, I introduce the Bill.

HON. DEPUTY SPEAKER: Shri Kalikesh Narayan Singh Deo – not present.

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